

**THE DEPUTY MINISTER IN
THE MINISTRY OF COMMERCE
(SHRI SALMAN KHURSHED):**

(a) 171.

(b) The total amount of annual expenditure on the emoluments of officers of Indian Supply Service is Rs. 103.12 lakhs approximately.

(c) The highest post in the Cadre of Indian Supply Service is that of Additional Director General. However, some members of this Service have also risen to the higher level of Director General of Supply & Disposals.

Indian Inspection Service

4206. **SHRI IQBAL SINGH:** Will the Minister of COMMERCE be pleased to state:

(a) what is the total strength of the Indian Inspection Service as on 31st July, 1992;

(b) what is the total amount of expenditure incurred on their emoluments annually; and

(c) what is the highest office to which the members of this service can get promotion during their career?

**THE DEPUTY MINISTER IN
THE MINISTRY OF COMMERCE
(SHRI SALMAN KHURSHED):**

(a) 134.

(b) The total amount of annual expenditure on the emoluments of officers of Indian Inspection Service is Rs. 89.20 lakhs approximately.

(c) In the Cadre of Indian Inspection Service, the highest post is that of Additional Director General in the Senior Administrative Grade.

Import of Chemicals

4207. **SHRIMATT VEENA VERMA:**

**SHRI MURLIDHAR CHAN-
DEAKANT BHANDARE:**

**SHRI RAJUBHAI A.
PARMAR:**

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering to ban import and use of such chemicals which can produce poisonous gasses on catching fire like the MIC, which is imported and used in respect of manufacture of foam, keeping in view of the fact that it has been globally recognised that sustainable economic development with environments protection is the unquestioned need of the developing world;

(b) if so, what are the details of annual import of such chemicals; and

(c) whether any decision has been taken in this regard in the light of the recent RIO declarations?

**THE DEPUTY MINISTER IN
THE MINISTRY OF COMMERCE
(SHRI SALMAN KHURSHED):**
(a) to (c) Mainly polyols, MDI and TDI are used in the manufacture of polyurethane foams. The items, polyols and MDI are not separately classified under Indian Trade Classification on the basis of which foreign trade statistics of India are maintained. Quantities of TDI imported during last three years for which data are now available is as under:—

(In Tonnes)

Year	Qty.
1986-87	369
1987-88	699
1988-89	727

Under the Export-Import Policy, 1992-97 all items except those covered by Negative List of Imports are freely allowed except when they are regulated under any other law in force as given in para-8 of the policy. However, export-import Policy is constantly kept under review and changes therein are made as and when considered necessary.

चीनी का निर्यात

4208. श्री अजीत जोगी :
श्री छोटू भाई पटेल :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) चीनी का अद्यतन स्टॉक स्थिति क्या है ; और

(ख) सरकार का कितनी मात्रा में चीनी का निर्यात करने का विचार है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री सलमान खुर्शीद) : (क) दिनांक 30 जून, 1992 की स्थिति के अनुसार चीनी के स्टॉक की स्थिति 7.63 मिलियन मी० टन होने का अनुमान था ।

(ख) वर्ष 1992-93 के दौरान निर्यात के लिए सरकार अब तक चीनी की 2.71 लाख मी० टन मात्रा रिलीज कर चुकी है ।

निर्यात योग्य वस्तुओं की कमी

4209 श्री ईश दत्त यादव : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि निर्यात योग्य वस्तुओं की मात्रा में कमी आई है ;

(ख) ऐसी वस्तुओं के उत्पादन में तेजी लाने के लिए उठाए गए कदमों का ब्योरा क्या है ; और

(ग) उनके क्या परिणाम निकले हैं ?

वाणिज्य मंत्रालय में उप मंत्री (श्री सलमान खुर्शीद) : (क) निर्यात योग्य वस्तुओं के रूप में अभिज्ञात मदों की अलग से कोई श्रेणी नहीं है । निर्यात घरेलू उत्पादन के स्तरों पर निर्भर करते हैं क्योंकि घरेलू मांग को पूरा करने के बाद बेशी सामान को ही निर्यात किया जाता है । वर्तमान अनुमानों के अनुसार वर्ष 1991-92 के दौरान औद्योगिक उत्पादन वर्ष 1990-91 की तुलना में लगभग स्थिर रहा । विशेष रूप से विनिर्मित सामान के उत्पादन में 1.8% की कमी आई ।

(ख) औद्योगिक उत्पादन को बढ़ाने के लिए कई उपाय किए गए हैं जिससे निर्यातों के लिए बेशी के सृजन में मदद मिलेगी । इनमें 24 जुलाई, 1991 को घोषित नई औद्योगिक नीति का कार्यान्वयन शामिल है जिसमें अन्य बातों के साथ-साथ यह व्यवस्था भी की गई है कि औद्योगिक क्षेत्र को काफी हद तक नियंत्रण-मुक्त किया जाए और उच्च प्रार्थमिकता वाले क्षेत्रों में विदेशी पूंजी निवेश को बढ़ावा मिले । व्यापार नीति में वर्ष 1991 में शुरू किए गए सुधारों और नई निर्यात-आयात नीति में आयात लाइसेंस को समाप्त करने की व्यवस्था की गई है । केन्द्रीय बजट में किए गए उपाय जैसे ड्यूटी का कम किया जाना, बल निधि के अनुयात में सांविधिक रूप से कमी करना, ब्याज की दरों में कमी करना आदि जैसे किए गए उपायों से औद्योगिक उत्पादन में वृद्धि होने की आशा है ।

(ग) अप्रैल, 1992 में औद्योगिक उत्पादन के सूचकांक में अप्रैल, 91 की अपेक्षा 4.1% की वृद्धि दिखाई दी है ।

Earnings of Tea Companies in Assam

4210. SHRI BHADRESHWAR BUR-
AGOHAIN: Will the Minister of
COMMERCE be pleased to state:

(a) what is the total amount of money earned in terms of rupees by the Tea Companies in Assam during 1991-92;